

19

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.41/BB/17	-	Hearing	Rule-6 of IB	Milliken Chemical & Textile(India) Company Pvt. Ltd., Vs Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL)	SIGNATURE
	REPRESENTATION TO WHOM	
	Counsel for petitioner is present. Counsel for respondent is also present. Counsel for respondent requested time to file vakalat and also to file objections.	

Since connect matters against the same respondent company are listed on 18.08.2017, this matter is also ordered to be listed on 18.08.2017.


MEMBER (J)


MEMBER (T)